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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Allocation of Departments amongst Law Officers in the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO:843 - LD (A) of 2019.
D A T E D: 04 - 02 - 2019.

In supersession of all previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court is ordered, as shown against each:-

S.NO.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	S. S. Nanda, Senior Additional Advocate General	i. Housing and Urban Development Department. ii. Jammu Municipal Corporation. iii. J&K Housing Board. iv. Revenue, Relief and Rehabilitation Department.
2.	Smt. Seema Shekhar Khajuria, Senior Additional Advocate General	i. General Administration Department. ii. Department of Food,Civil Supplies and Consumer Affairs.
3.	H. A. Siddiqui, Senior Advocate General	i. Health and Medical Education Department. ii. Department of Law, Justice & Parliamentary Affairs. iii. Jammu and Kashmir Tourism Development Corporation
4.	C. M. Koul, Senior Additional Advocate General	i. Planning, Monitoring & Development Department ii. Hospitality and Protocol Department.

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		<ul style="list-style-type: none"> iii. ARI Trainings Department iv. Civil Aviation Department. v. Economic Reconstruction Agency
5.	Ravinder Gupta, Additional Advocate General	<ul style="list-style-type: none"> i. School Education Department. ii. Ranbir Government Press
6.	Farooq Ahmad Natnoo, Additional Advocate General	<ul style="list-style-type: none"> i. Industries and Commerce Department. ii. Higher Education Department. iii. Tourism Department. iv. Custodian Department. v. J&K Projects Construction Corporation. vi. Board of Professional Entrance Examination.
7.	Aseem Sawhney, Additional Advocate General	<ul style="list-style-type: none"> i. Agriculture Production Department. ii. Technical Education, Youth Services and Sports Department. iii. Power Development Department. iv. J&K Agro Industries. v. Resident Commissioner, New Delhi
8.	Amit Gupta, Additional Advocate General	<ul style="list-style-type: none"> i. Public Works (R&B) Department. ii. Service Selection Board. iii. Floriculture Department including Gardens and Parks Department.
9.	Raman Sharma, Deputy Advocate General	<ul style="list-style-type: none"> i. Home Department. ii. Vigilance Organization.
10.	Vishal Bharti, Deputy Advocate General	<ul style="list-style-type: none"> i. Social Welfare Department ii. Science and Technology Department.
11.	Arshad Malik, Deputy Advocate General	<ul style="list-style-type: none"> i. Rural Development Department. ii. Cable Car Corporation.
12.	K.D.S. Kotwal, Deputy Advocate General	<ul style="list-style-type: none"> i. PHE, Irrigation & FC Department. ii. Cooperative Department
13.	Sudesh Magotra, Deputy Advocate General	<ul style="list-style-type: none"> i. Department of Tribal Affairs. ii. Animal & Sheep Husbandry Department iii. State Financial Corporation v. Estates Department. vi. Horticulture Department.

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